NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER : TCP/403/ (IB)/2017 PETITION NUMBER : C.T. NARAYANAN NAME OF THE PETITIONER(S) : SHRI BALAJEEVA FOUNDATIONS PVT LTD NAME OF THE RESPONDENT(S) : 433 (e)(f) UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Bibararaj. Gusharjoilli T. for Respondent
M/s. Agar + Dolia 1. B. Dhanaray -2. Geetharjalli T

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time for seeking instruction from the Respondent for final submission. In the meantime, Counsel for the Petitioner is directed to propose the name of IRP after seeking his consent, as prescribed in Form 2. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)